# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 1174 ANSWERED ON 09.02.2021

#### PMAY-G IN TAMIL NADU

#### 1174. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses built under the Pradhan Mantri Awas Yojana Gramin (PMAY-G) during the last five years in the State of Tamil Nadu, districtwise;
- (b) whether the Government has any grievances redressal mechanism to address the complaints from beneficiaries about the quality of the housing provided to them under the scheme; and
- (c) if so, the details thereof and if not, the reasons therefor?

## ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a) The Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) being implemented with effect from 1<sup>st</sup> April, 2016 aims to provide "Housing for all" through provision of pucca houses with basic amenities to all houseless households and households living in kutcha and dilapidated houses in rural areas by the year 2022. The total number of houses built under PMAY-G during 2016-17 to 2019-20 in the State of Tamil Nadu is given at Annexure-I.
- (b)&(c) As per Framework for Implementation (FFI) of PMAY-G, a grievance redressal mechanism has been set up at different levels of administration viz., Gram Panchayat, Block, District and the State level. An official of the State Government is designated at each level to ensure disposal of grievances to the satisfaction of the complainant. The detail of the designated grievance redressal official (including name, telephone number and address) at each level for addressing the grievance and the procedure to file the grievance is to be prominently displayed in each Panchayat. There is also a procedure of lodging of complaints on the Centralized Public Grievance Redressal and Monitoring System (CPGRAMS) portal (pgportal.gov.in). The complaints received in the Ministry through CPGRAMs or otherwise, are forwarded to the respective State Governments for redressal of the grievance and furnishing the Action Taken Report to the Ministry under intimation to the complainant within one month of receipt of the complaint.

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### STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1174 TO BE ANSWERED ON 09.02.2021 REGARDING PMAY-G IN TAMIL NADU.

### District-wise number of houses built under PMAY-G during 2016-17 to 2019-20 in the State of Tamil Nadu.

(units in Nos.)

S. No	District Name	2016-17	2017-18	2018-19	2019-20
1	Ariyalur	3350	2254	163	820
2	Chengalpattu	0	0	0	604
3	Coimbatore	1084	443	14	549
4	Cuddalore	3977	4363	105	854
5	Dharmapuri	3508	3362	411	2628
6	Dindigul	1753	755	113	227
7	Erode	2998	1362	69	564
8	Kallakurichi	0	0	0	1094
9	Kanchipuram	10850	8649	742	981
10	Kanniyakumari	949	297	0	89
11	Karur	1555	557	24	277
12	Krishnagiri	2326	2652	187	2299
13	Madurai	2224	1301	99	544
14	Nagapattinam	8712	7389	1446	1483
15	Namakkal	2207	1255	134	889
16	Perambalur	2363	1198	112	760
17	Pudukkottai	4582	2964	967	1439
18	Ramanathapuram	4045	1958	194	853
19	Ranipet	0	0	0	673
20	Salem	4960	4041	430	2633
21	Sivagangai	2510	1600	245	719
22	Tenkasi	0	0	0	565
23	Thanjavur	9361	5284	1702	1104
24	The Nilgiris	109	208	139	366
25	Theni	538	287	0	66
26	Thoothukkudi	2189	986	17	102
27	Tiruchirappalli	4568	3482	476	1149
28	Tirunelveli	4478	2365	379	1161
29	Tirupathur	0	0	0	1430
30	Tiruppur	1994	512	94	235
31	Tiruvallur	5748	3262	456	816
32	Tiruvannamalai	7232	6132	915	4050
33	Tiruvarur	7456	5113	1212	934
34	Vellore	9034	5837	561	3109
35	Villupuram	20083	11446	341	3194
36	Virudhunagar	1470	946	154	352
	Total	138213	92260	11901	39612

Source: As per Awaasoft A2 report dated 04.02.2021